

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

O.A.N0.060/00574/2020 Decided on: 26.08.2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Dr. Sanjeev Kumar	
aged about 52 years	
Associate professor in Chemistry,	
Government College of Education,	
Sector 20-D,	
Chandigarh (U.T) (Group 'A')-160012.	
	Applicant
(BY ADVOCATE: MR. S.S.PATHANIA)	
VERSU	JS
1. Chandigarh Administration	
Through Secretary Education,	
U.T. Chandigarh-160009.	
2. Director, Higher Education,	
Chandigarh Administration,	
Chandigarh Administration, Chandigarh (U.T)-16009.	

Respondents

ORDER (ORAL) HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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The applicant has filed this Original Application (O.A) under section 19 of the Administrative Tribunals Act, 1985, for issuance of direction to the respondents to finalise the seniority list of Assistant/Associate Professors belonging to common cadre of Govt., College of Education, Sector 20, Chandigarh and State Council of Education Research & Training (SCERT), Chandigarh in a time bound manner, in regard to which the applicant has already submitted a representation dated 11.2.2020 (Annexure A-10), which has not yet been decided by the respondents.

- 2. Heard. Learned counsel for the applicant makes a statement at the bar that the applicant would be satisfied if the O.A. is disposed of with a direction to the respondents to take a view on the indicated representation of the applicant within a fixed time.
- 3. In the light of the above and without commenting anything on merits of the case, we dispose of this O.A. with a direction to the Authority to whom the representation, Annexure A-10 is addressed, to consider it and take a decision in accordance with the Rules, Regulations, Instructions and law, expeditiously and in any case not more than 5 months from the date of receipt of a copy of this order. No costs.

(SANJEEV KAUSHIK) MEMBER (J)

(AJANTA DAYALAN) MEMBER (A)

Place: Chandigarh Dated: 26.08.2020

HC*